

Flood and drought relief

*33. SHRI O.T. LEPCHA:

SHRI SANTOSH BAGRODIA:

Will the Minister of AGRICULTURE be pleased to state:

- (a) the estimates of aid sought by various States at the end of this year's monsoon season for flood and drought relief;
- (b) the details of such requests actually accepted by the Centre, State-wise;
- (c) the details of cash and non-cash components of such aid, State-wise; and
- (d) the details of loans and grants components of the aid, State-wise?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) to (d) Details of assistance sought by the States from the National Calamity Contingency Fund (NCCF) for flood and drought relief during South-West Monsoon 2009 and assistance approved by the Central Government, which is in the form of grant, are indicated below:-

(Rs. in crore)

Sl.No.	State	Rains/floods	Drought		
		Assistance sought from NCCF	Assistance approved by the Central Government from NCCF*	Assistance sought from NCCF	Assistance approved by the Central Government from NCCF*
1	2	3	4	5	6
1	Andhra Pradesh	3075.83 [^]	\$	9747.42	\$
2	Assam	-	-	792.60	\$
3	Bihar	-	-	23071.13	1163.64
4	Himachal Pradesh	-	-	608.13	88.93
5	Jharkhand	-	-	890.31	200.955+ 7.00&
6.	Goa	130.56 [^]	\$		
7.	Karnataka	317.07 # 7195.12 [^]	44.30 \$	394.92 -	116.49 -
8.	Kerala	312.13 @	61.36		
9.	Madhya Pradesh	-	-	11669.68	246.31

1	2	3	4	5	6
10.	Maharashtra	-	-	15059.64	671.88
11.	Manipur	-	-	22.09	14.57
12.	Nagaland	-	-	119.28	21.12
13.	Rajasthan	-	-	12690.99	1034.84
14.	Uttar Pradesh	-	-	1193.75	515.05

* Subject to adjustment of 75% of balance available in Calamity Relief Fund (CRF) of respective States.

§ Under consideration.

For heavy rains/floods/cloud burst of March- July/August, 2009.

@ For heavy rains/floods/landslides of May-July, 2009.

^ Heavy rains/Flood of October, 2009 & From Special Component of Accelerated Rural Water Supply Programme (ARWSP).

Additional adhoc monthly allocation of food grains was made for the Above Poverty Line (APL) category under Targeted Public Distribution System (TPDS) for the drought affected States for October 2009 to December 2009, as indicated below:-

(in thousand tons)

Sl.No.	State / UT	Wheat	Rice	Total
1	Andhra Pradesh	35.785	17.893	53.678
2	Assam	8.857	4.428	13.285
3	Bihar	12.215	6.108	18.323
4	Himachal Pradesh	2.477	1.238	3.715
5.	Jharkhand	6.540	3.270	9.810
6.	Karnataka	14.501	7.251	21.752
7.	Madhya Pradesh	20.639	-	20.639
8.	Maharashtra*	22.386	11.193	33.579
9.	Manipur	0.803	0.402	1.205
10.	Nagaland	0.593	0.297	0.890
11.	Rajasthan	25.354	-	25.354
12.	Uttar Pradesh	63.159	-	63.159
TOTAL #		213.309	52.080	265.389

*For Maharashtra, this allocation will be effective from November, 2009 in view of additional rice (52000 tonnes) & wheat (50000 tonnes) allocation issued upto October, 2009 at MSP based issue price.

In addition, on the requests of the affected States, additional allocation of power from Central Pool (in addition to normal allocation) was made to the following drought affected States during July-August, 2009 as indicated below:-

(a)	Punjab	-	145 to 165 MW
(b)	Haryana	-	145 to 165 MW
(c)	Uttar Pradesh	-	45 to 100 MW
(d)	Bihar	-	31 to 77 MW
(e)	Andhra Pradesh	-	50 MW
(f)	Assam	-	10 to 24 MW

Grading system in CBSE

*34. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether grading system for examinations is proposed to be introduced at the Central Board of Secondary Education (CBSE) from 2010;

(b) whether any decision has been taken in this regard and the authorities vested with powers to take such decisions;

(c) whether any other Education Board has decided to introduce such grading system and if so, the names of such Boards;

(d) whether any comparative advantage of grading system with marks system has been assessed by his Ministry or Institutions attached to his Ministry or otherwise; and

(e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) and (b) Yes, Sir. Central Board of Secondary Education (CBSE) has decided to introduce the grading system at secondary level for class X Board Examination, 2010, and also for continuous and comprehensive evaluation for class IX from the academic session 2009-10. CBSE is empowered to take such a decision.

(c) It is for the respective Education Boards to take decision on grading system on their own.

(d) and (e) National Policy on Education, 1986 (as revised in 1992) suggests that grades be used in place of marks. The National Seminar on Scaling and Grading organized by NCERT in July 1987, the Conference of Councils of Boards of Secondary Education held at Mysore in 1988, and the Conference of the Chairman and Secretaries of the Boards of School Education organized by NCERT in August, 1990 had also recommended use of grading system. National Curriculum Framework, 2005 mentions use of this. This is also in consonance with the best international practices. The grading system would have the following advantages: